

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 06/2012

**(IA No 420/2024, IA No 549/2024, IA No 329/2024,
IA No 72/2024, MA No 868/2014, IA No 276/2024,
MA No 244/2019, IA No. 421/2024)**

WITH

Execution Application No. 5/2024

In

Original Application No. 6/2012 (IA No 550/2024)

Nizamuddin West Association

Applicant

Versus

Union of India & Ors.

Respondent(s)


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ND071 - 19/12/2024

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Through

New Delhi
Date: *17.12.2024*


(P.K. Atray)
 Chief Engineer (Dr) P-I
 Delhi Jal Board
 Varunajaya Phase-II, Jhandewalan
 Kirti Vihar, New Delhi-110005

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**REPLY TO IA 550 OF 2024 ON BEHALF OF DELHI JAL BOARD (DJB)
IN COMPLIANCE OF ORDER OF HON'BLE TRIBUNAL DATED
07.11.2024.**

MOST RESPECTFULLY SHOWETH:

1. That the present reply to IA 550 OF 2024 is being filed on behalf of Delhi Jal Board (DJB) in compliance with orders dated 07.11.2024, wherein this Hon'ble Tribunal directed DJB and other departments to file a report. The relevant paras of the order dated 07.11.2024 have been reproduced hereunder:

“5. Learned Counsel for the Applicant referring to paragraph 25 of the IA has submitted that it is the Barapullah drain that caters to the entire stretch from Mehrauli till Sarai Kale Khan but the MCD in its affidavit

②

dated 03.09.2024 has taken the stand that in the entire Barapullah basin not even a single STP is constructed or proposed. Therefore, DJB/MCD must now take action for constructing the STPs/DSTPs in all the tributaries of the Barapullah drain and that their action of tapping the Barapullah drain at the point of its outfall in river Yamuna is not a practical solution.

7. *Learned Senior Counsel, Mr. Luthra has also submitted that the silt collected by the sides of the drain during desilting has not been removed, which is going back into the drain again and spreading disease. He has submitted that some short-term measures should be adopted to prevent foul smell from the drains. He has put forth the suggestion of fixing thenet in the drains as a short-term measure. The DJB/MCD are directed to consider this suggestion and take appropriate action.”*
2. That it is pertinent to mention that Barapullah drain, derives its name from a 12-arch bridge of the Mughal period. This storm water drain of Delhi outfalls into the river Yamuna across the ring road near Sarai Kale Khan Village and is emanating from the following smaller drains:
- i. Satoula(7 arched bridge) drain originating from the south ridge.
 - ii. Kushak Drain (including Mehrauli drain) originating from the central ridge,
 - iii. Drains near AIIMS, INA Market and Lajpat Nagar,
 - iv. Sunehri Nalla from Lodhi Garden area
3. That the Barapullah basin is in the flood plain of River Yamuna. This basin fully/partially covers 5 districts of NCT of Delhi, which are, Central Delhi, New Delhi, North Delhi, South Delhi and South West Delhi. Southern part of the Barapullah catchment is on higher elevation level as compared to

northern part of the catchment, because of the existence of hilly area in the southern part. The natural terrain of the flow is in south-east direction, i.e., towards River Yamuna.

I. Details of existing drainage network

Storm drains of various agencies together form complete storm network in Barapullah catchment which is densely populated. The natural flow direction is towards river Yamuna and marginal embankments have been constructed to avoid frequent flooding. Earlier, the natural drains are managed by Irrigation and Flood Control department (I&FC), South Delhi Municipal Corporation (SDMC) and North Delhi Municipal Corporation (North DMC). DJB does not manage any storm water drain. The engineered drains are managed by SDMC, North DMC, New Delhi Municipal Council (NDMC), Public works department (PWD), Delhi Development Authority (DDA) and Delhi State Industrial and Infrastructure Development Corporation (DSIIDC). After directions of Hon'ble Delhi High Court and IDMC, all 22 natural drains out falling directly to river Yamuna were transferred from all departments to Irrigation and Flood Control department (I&FC).

II. Action taken by the DJB.

Delhi Jal Board initiated the work of diversion of Barapullah drain as per directions of YMC and further discussed and deliberated in Principal Committee Meeting under the monitoring of Hon'ble NGT. The same is reiterated as under:

Yamuna Monitoring Committee Appointed by the Hon'ble National Green Tribunal had in its report dated 29.06.2020 requested Hon'ble NGT to consider issuing the following directions:

- I. CPCB/DPCC to monitor 11 drains which have been trapped with regard to the effectiveness of trapping.*

(4)

- II. *At some places, viz. Sweepers Colony drain, Magazine drain, Drain no. 14 and Barapulla drain some JJ clusters, jhuggies have come up which release sewage directly into the drains. DSUIB should provide amenities like community latrines in such JJ clusters which needs external evaluation. Drain owning agencies should be responsible to identify and stop such encroachments. IDMC should monitor the action taken by DSUIB, DPCC and Drain owning agencies as permitting Jhuggies to defile the drains downstream of the point of trapping defeats the whole purpose of trapping.*
- III. *YMC recommends directions to DDA for allotment of land to DJB for setting up of the plant at the mouth of Mori Gate Drain, Mori gate drain and Barapulla Drain within next three months. Allotment of land for setting up STPs on drains has been hanging fire for the last two years if not longer. The process of allotment must be fast tracked considering the nature of utility services on priority and Chief Secretary and VC DDA be directed to personally oversee this and submit compliance to NGT within three months.*
- IV. *DJB should take a decision on the capacity of proposed STP after considering the discharge proposed to be trapped from Kushak and Sunheri Bagh Drain into sewerage system. IDMC be directed to monitor this.*
- V. *NDMC/DJB should to plug all the sewage flowing into this drain from the areas under its charge within two months and take measures as recommended in the final Report and submit a compliance report before the Tribunal.*
- VI. *Chief Secretary Govt of NCT Delhi should strengthen the monitoring of these projects which impact the health of public at large and fix accountability on officers responsible for the projects.*

Hon'ble NGT vide its order dated 6.7.2020 accepted the recommendations of the YMC and directed the parties to the case to furnish status report on the recommendations.

That after implementing the measures directed by Yamuna Monitoring Committee, discharge in drain reduced by 45.46 MLD (10 MGD). Further the remaining flow in drain is about 20 MGD for which it was earlier planned to construct a STP of 90.1 MLD (20 MGD) at outfall of drain into the River Yamuna. However, due to very high cost of land demanded by DDA, alternative techno- economical proposal has been framed for Intercepting the Barapullah drain flow by laying of interceptor sewer through micro tunnelling and conveying the flow to Okhla WWTP for treatment via proposed Batla House Phase-II SPS. The issue of diverting flow from Barapullah drain was also discussed in the 13th meeting of the re-constituted **Principal Committee in the NGT matter OA no. 06 of 2012.**

Subsequently, DDA has given necessary permission for executing the work of interceptor and diversion. Presently the work of interceptor and diversion work is in progress and so far, 90% has been completed. The timeline of the completion of the work is March-2025. The work initially got delayed due to permission from DDA as the work was to be carried out in the flood plain area of River Yamuna. Subsequently, it got delayed due to imposition of GRAP and unprecedented flood in River Yamuna. The same work is under monitoring of YMC and HLC constituted by Hon'ble NGT.

4. That the DJB humbly submits that there are 5 STPs already functional in the command area of Barapullah drain. Further, there are 04 DSTPs planned in Barapullah Basin. The status of 5 STPs and 4 DSTPs is annexed herein as **Annexure –I.**

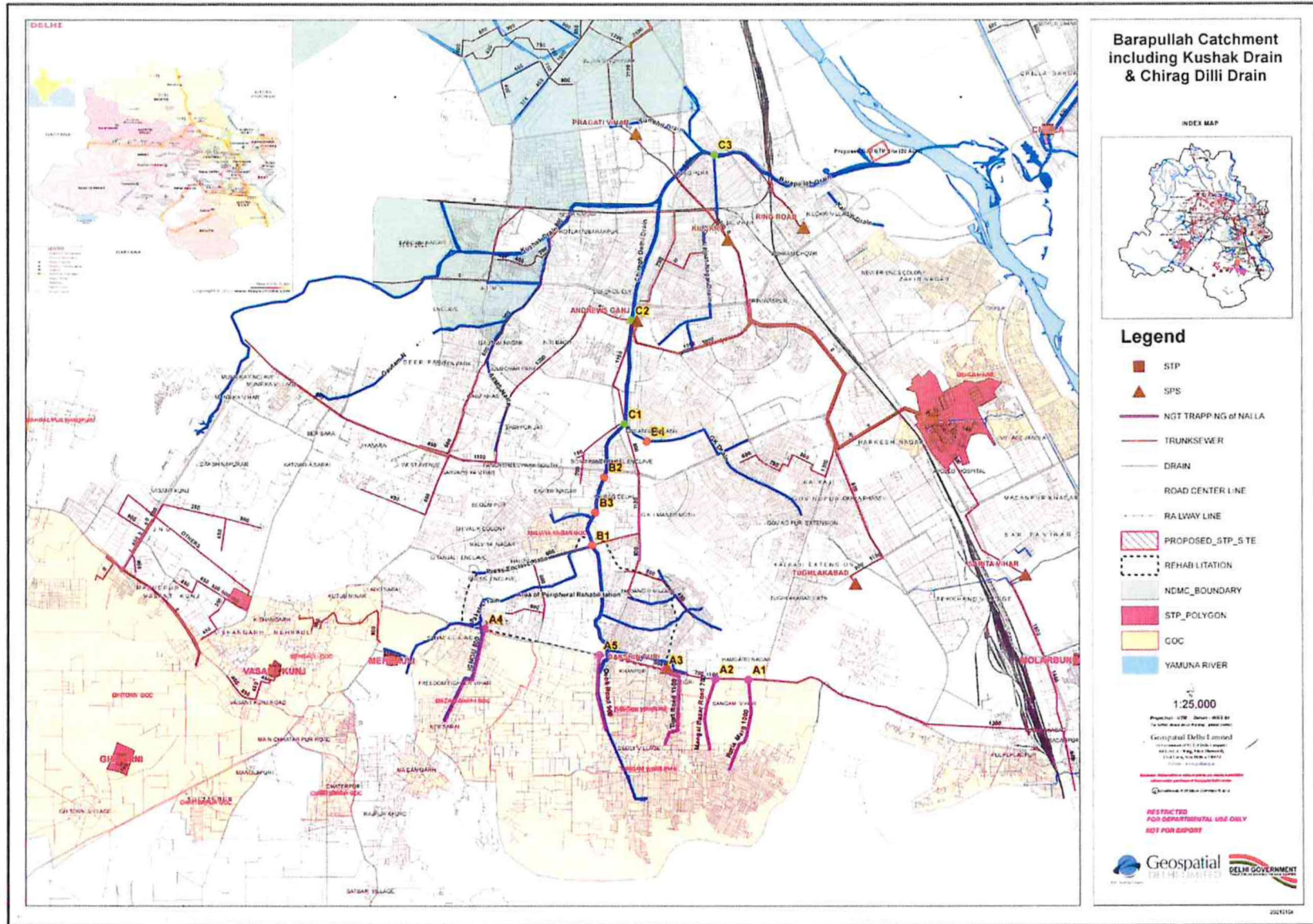
(6)

5. That the status of proposed DSTPs to be constructed by DJB in entire Delhi is annexed herein as **Annexure-II**.

6. That it is pertinent to mention that DJB is constructing two interceptor sewer projects at locations namely Barapullah drain and Maharani Bagh Drain. That further, in compliance of the direction of Hon'ble NGT for reducing sewage flow in the Barapullah Drain, DJB has taken short term, medium term and long term measures which include trappings, rehabilitation of sewers and laying of sewer lines in unauthorized colonies in the catchment of the drain. In the action plan, in addition to these measures DJB also has a scheme of construction of 20 MGD WWTP at the mouth of Barapullah drain outfall into Yamuna. As per the Interceptor and Diversion proposal, the Barapullah drain flow will be trapped and conveyed by constructing the trapping & conveying arrangement. Trapping arrangements comprise of low height gates weir across drain, construction of marginal & guide bund, intercepting screen chamber etc. The sewage flow of drain will cater through interceptor sewer / Trunk sewer of 1800mm dia along the flood plain up to proposed 35 MGD SPS at Dhobi Ghat, Batla House Okhla, which includes the discharge of Maharani Bagh drain and adjoining area. The discharge from proposed 35 MGD SPS will be pumped to Okhla WWTP through 1200mm dia DI rising main for its treatment.

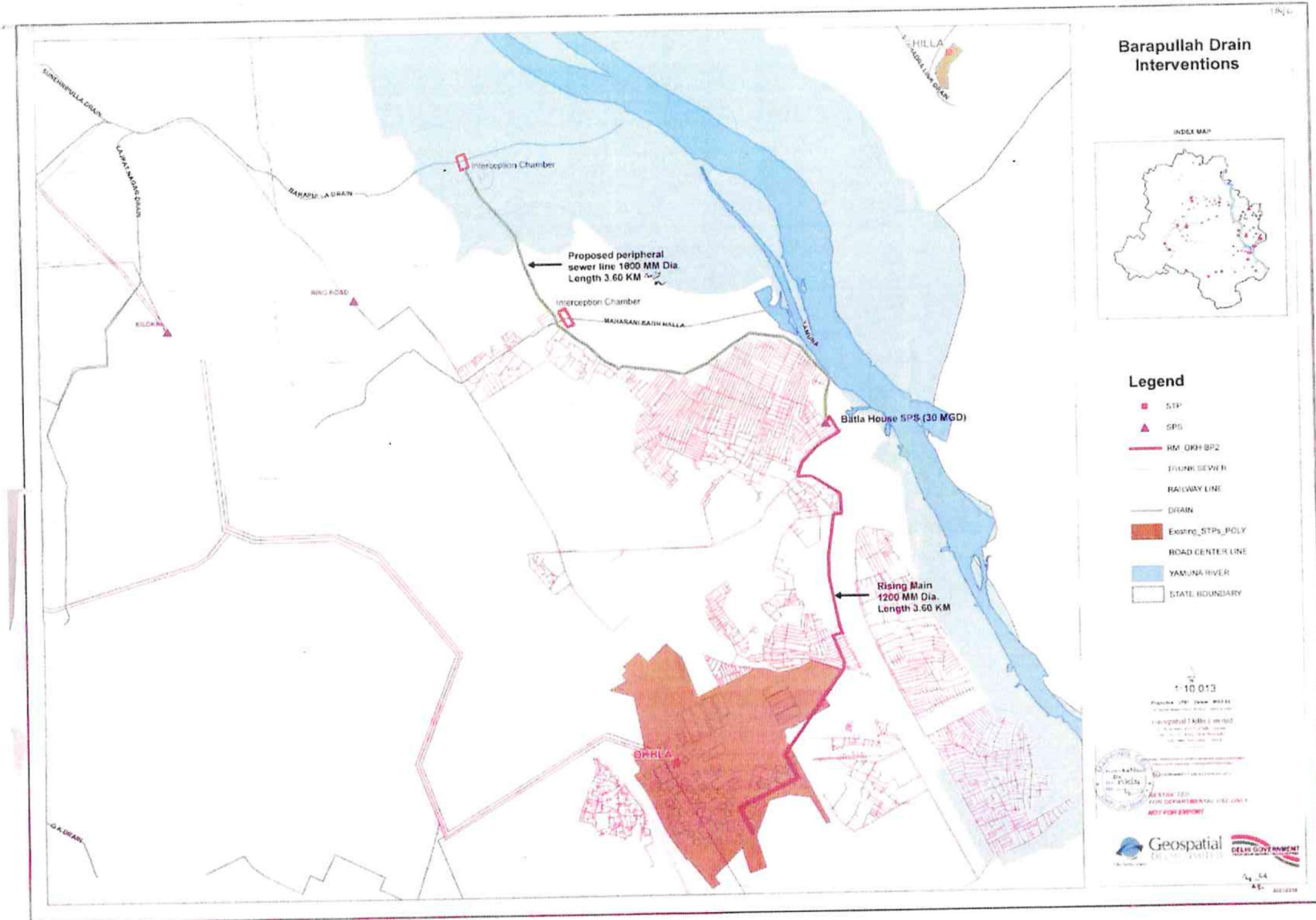
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Fig1.1: Barapullah Catchment including Kushak Drain & Chirag Delhi Drain.



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Fig 1.2: Barapullah Drain Interventions.



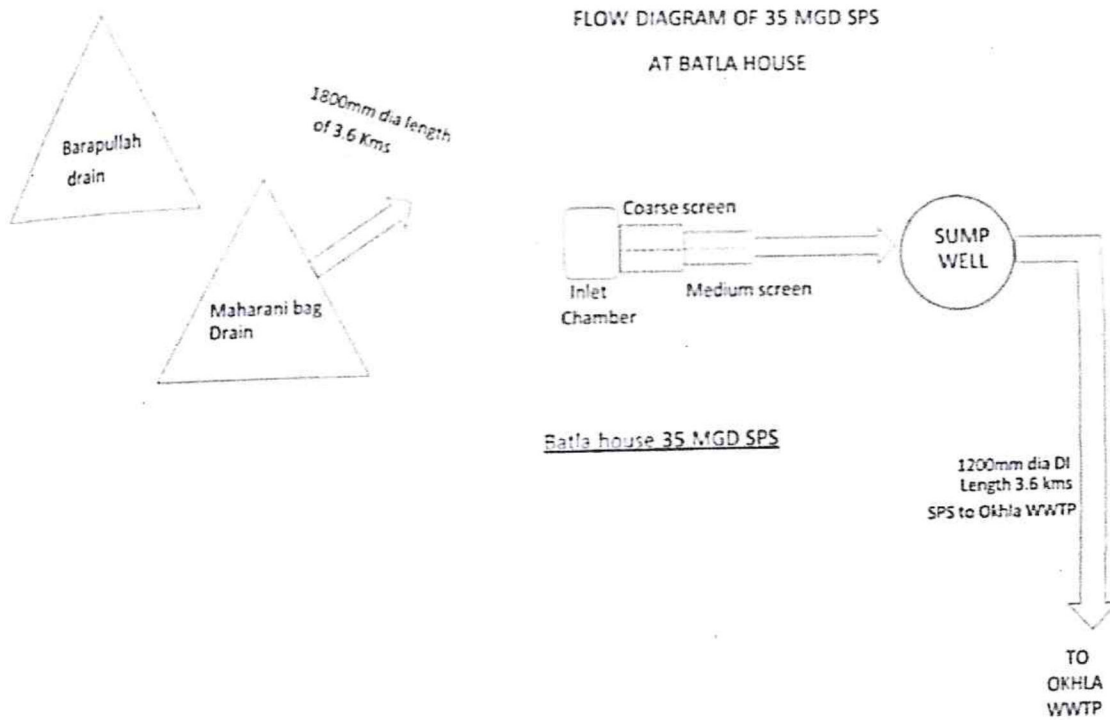


Fig 1.3: Flow Chart of Interceptor and Diversion Arrangements at Barapullah & Maharani Bagh Drain.

7. That the construction of STPs/DSTPs in all the tributaries of the Barapullah drain is not technically feasible due to land constraint and approachability. Some of the JJC's situated on the banks of Barapullah and its tributaries are directly discharging their sewage into the drains, which is not possible to be trapped and treated. Therefore, tapping of the Barapullah drain at the point of its outfall has been planned by constructing an Interceptor and diversion arrangement at Barapullah Drain designed for dry weather flow only. Further, the work is in progress and the timeline for trapping of Barapullah Drain is targeted to be completed by March-2025 subject to no imposition in GRAP – III/IV and connection of power supply from BSES.

8. The tributaries of Barapullah - Kushak Drain & Chirag Delhi Drain have been shown in above Fig. 1.1. The area of applicants of the case situated near following drains:

- Barapullah drain - Nizamuddin West
- Chirag Delhi drain - Defence colony and GK-1

9. There are 11 locations on which action is taken to stop the sewage in Barapullah - Kushak Drain & Chirag Delhi Drain. The present status of each of these locations is as under:

S. No.	Location	Status	Detail of diversion to STP	Target date of completion
1.	Sewage falling into the drain from Shiekh Sarai Phase-1 ,Khirki extension, Panchsheel Vihar &Savitri Nagar.	Sewage coming into Nallah has been trapped	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	Completed
2.	Sewage falling into the drain from Chirag Delhi Village near Dhalao and Amul Milk Booth.	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	Completed
3.	Sewage falling the into drain from Chirag Delhi village near small culvert No. 1 near Ravidas Mandir Chirag Delhi Village.	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	Completed
4.	Sewage falling the into drain from Chirag Delhi Village near small culvert No. 2 and near T 265 Chirag Delhi Village.	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant	Completed
5.	Sewage falling into the drain from Chirag Delhi Village near H.No.-265C/10 T Chirag Delhi Village.	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	Completed
6.	R&S Block Nallah from Outer ring road	Trapped		Completed

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	to S-363 to B-272 GK 1, near comer DDA Park Krishi Vihar			
7.	Sewage falling into the drain from Jagdamba Camp (JJC Camp) behind Triveni Market		The flow is very nominal, however it trapped ultimately at Krishi Vihar	
8.	To make functional and maintain the already constructed trapping at Chirag Delhi Drain near Krishi Vihar Culvert.		During peak hour i.e. from 10 AM to 11.30 PM drain overflows discharge as in the trunk sewer is itself is more. Excess discharge from the drain shall be trapped through Barapullah drain by 31.03.2025	31.03.2025
9.	Sewage falling into Chirag Delhi Drain at press enclave road Culvert (Opp. Saket Court) from PWD Drain coming from Khirki Village side.	Trapped sewer line falling in the drain at Khirki Village near foot over bridge into main sewer line. The remaining flow in the drain is due to individual house hold connection facing the main road.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	Completed
10.	Sewage coming from Tigri and Sangam Vihar near Sena Vayu (Air Force Station) Dakshinpuri into Chirag delhi Drain.	Trapping partially done as an interim measure and sewerage system yet to be laid.	85% sewer of Sangam Vihar and Tigri was already trapped. For complete trapping two more points has been identified. One at Mangal Bazar & other at Dakshinpuri Ext. for which work already been awarded and the trapping will be done by 20.01.2025.	20.01.2025
11.	Sewage coming from Mehrauli,	The Sewage flow from Westend road and IGNOU road (Saidullajab Village colony, Neb Sarai Village and colony (20	The sewage of Mehrauli & Chhattarpur area coming into Barapullah drain shall be trapped after completion of 04 DSTPs namely, Fatehpur Beri, Chandanhola, Chhattarpur Extn. And Rajpur Khurd subject to	18 months after award of work of DSTPs.

(12)

		Points programme), Freedom Fighter colony, Paryavaran Complex, etc.) is likely to be connected by March, 2025 after receiving the permission from DMRC which is still awaited and sewerlines in the balance colonies will be laid after receiving the NOC from Forest Deptt.	NOC from Forest Deptt. Till the construction of above said DSTPs all the discharge shall be trapped at the tail end of Barapullah drain which is likely to be completed by 31.03.2025.	
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10. That it is humbly submitted that in the upstream side of Greater Kailash-I, 179 no. of unauthorized colonies exist and the sewage of 98 no. colonies have been trapped (It includes 35 colonies on the Forest land also). There are 55 colonies which are on Forest Land and have not been trapped. 12 Colonies are proposed to be taken to the existing Ghitorni STP. For remaining 14 colonies the work is in progress and for associated STPs status is as under:

S. No.	Name of DSTP	Capacity (MGD)	Status	Remarks
1.	Chandanhola Satbari	0.44	Land available, NIT has been finalized, however as per the new guidelines the scheme to be got approved by EFC accordingly, the case is being submitted for approval and thereafter the tender will be invited.	
2.	Fatehpur Beri	3.18	Balance land allotted on 02.01.2024 and taken over. NIT has been finalized, however as per the new guidelines the scheme to be got approved by EFC. Accordingly, the case is being submitted for	

			approval, thereafter the tender will be invited.	
3.	Chattarpur Extension	0.38	1525.25 sqm land has been allotted on 05.03.2024 out of 4 Bigha 4 Biswa. Payment amounting to Rs. 384.24 Lac was deposited to DDA vide EE(C)DR-VI letter dated 17.05.2024, possession of land is yet to be handed over by DDA.	The land to construct the SPS in this area is about 500 Sqmis required and pursuance is being done with DDA.
4.	Maidan Garhi (Rajpur Khurd)	0.95	Land issue (Land is yet to be allotted by DDA)	

Further, there are 55 no. Colonies which are in Forest category for which NOC is awaited from Wildlife & Forest Department of Delhi. Subsequently, scheme for laying of sewer line shall be framed accordingly. However, the land for 2 DSTPs is yet to be allotted by DDA at Rajpur Khurd (Maidan Garhi) and at Chhatarpur extension and also land for 01 SPS for Chhatarpur Extn. is to be identified with DDA due to underground corridor of DMRC which is in the alignment of sewer line.

11. The reply to the IA 550 of 2024 is being submitted herein for perusal and consideration of this Hon'ble Tribunal.

12. It is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by the Hon'ble Tribunal as and when directed.

New Delhi
Date: 17.12.2024


(P.K. Atray)
Chief Engineer
Delhi Jal Board
Chief Engineer (Dr) P-I
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(14)

Annexure-I

Status of 9 STPs / DSTPs under the command of Barrapullah Catchment area.

S. No.	Name of STP/DSTP	Capacity	Status
1.	Okhla	170MGD	Functional
2.	Vasant Kunj Phase-I	2.2MGD	Functional
3.	Vasant Kunj Phase-III	3MGD	Functional
4.	Ghitorni	5MGD	Functional
5.	Mehrauli	5MGD	Functional
6.	Chandanhola Satbari	0.44MGD	Proposed: Land available, NIT has been finalized, however, as per the new guidelines, AA & ES of the scheme is to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
7.	Fatehpur Beri	3.18MGD	Proposed: Balance land allotted on 02.01.2024 and taken over. NIT has been finalized, however as per the new guidelines, AA & ES of the scheme to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
8.	Chhatarpur Extension	0.38MGD	Proposed: 1525.25 sqm land has been allotted on 05.03.2024 out of 4 Bigha 4 Biswa. Payment amounting to Rs. 384.24 lac was deposited to DDA vide EE(C)Dr.-VI letter dated 17.05.2024. Possession of land is yet to be handed over by DDA.
9.	Maidan Garhi (Rajpur Khurd)	0.95MGD	Proposed- Land yet to be allotted.



Status of proposed 40 DSTPs

SNO	Name of DSTP	Capacity in MGD	Present Status	Remarks
1.	Mitraon	10.89	Award stage	The proposal was placed before the Board for award of work in its last meeting wherein it was decided to take up this work under AMRUT 2.0. Funds are approved under AMRUT 2.0. These tenders were under HAM model. Now project is to be executed on EPC with 100% funding of DJB/ State Govt. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost. Guidelines is required for 100% funded projects by GoI, whether AA&ES is required from UD or not.
2.	Kair	1.1	Award stage	Tender under award. Funds are approved under AMRUT 2.0. These tenders were under HAM model. Now project is to be executed on EPC with 100% funding of DJB/ State Govt. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost. Tenders re-invited. . Guidelines is required for 100% funded projects by GoI, whether AA&ES is required from UD or not.
3.	Kakrola	2.64		
4.	Khanganheri	0.77		
5.	Dichaon Kalan	1.98		
6.	Punjab Khor	0.22	Retendering	Tenders are being reinvited. These tenders were under HAM model. Now project is to be executed on EPC with 100% funding of DJB/ State Govt. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD
7.	Jat Khor	0.22	Retendering	
8.	Qutubgarh	0.66	Retendering	

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9.	Auchandi	0.88	Retendering	deppt./ EFC/ GoM as per the cost. Guidelines is required for 100% funded projects by GoI, whether AA&ES is required from UD or not.
10.	Mohammadpur Majri	2.86	Retendering	Tenders are being reinvited. These tenders were under HAM model. Now project is to be executed on EPC with 100% funding of DJB/ State Govt.. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
11.	Kanjhawala	1.1		
12.	Nizampur	1.32	Retendering	Tenders are being reinvited. These tenders were under HAM model. Now project is to be executed on EPC with 100% funding of DJB/ State Govt.. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
13.	Garhi Rindhala	0.22		
14.	Jaunti	0.44		
15.	Ghewra	0.44		
16.	Khera Khurd	0.6	Award stage	As per the latest guidelines, AA & ES for this estimate is to be approved by UD deptt./ EFC/ GoM as per the cost.
17.	Zindpur	15	Tenders to be reinvited	Tenders discharged. Funds are approved under AMRUT 2.0. These tenders were under HAM model. Now project is to be executed on EPC with 100% funding of DJB/ State Govt. Further as per the latest guidelines, AA & ES for this estimate is to be approved by UD deptt./ EFC/ GoM as per the cost. . Guidelines is required for 100% funded projects by GoI, whether AA&ES is required from UD or not.
18.	Sarangpur Village	1.32	Retendering	During first call single bid was received. The proposal was placed before the Board for award of work
19.	Galibpur Village	0.55		

20.	Kazipur Village	0.55		and it was directed to re-invite the tenders. Funds are approved under AMRUT 2.0. These tenders were under HAM model. Now project is to be executed on EPC with 100% funding of DJB/ State Govt Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
21.	Jafarpur Village	1.32		
22.	Khera Dabar Village	0.55		
23.	Hasanpur Village	1.32		
24.	Shikarpur Village	0.66		
25.	ChandanholaSatbari	0.44	Estimate stage	Land available, NIT has been finalized, however, as per the new guidelines, AA & ES of the scheme is to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
26.	Tajpur Pahari	10	Estimate stage	Land allotted and taken over. NIT has been finalized, however as per the new guidelines, AA & ES of the scheme to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited
27.	Jauna Pur-I	3.18	Estimate stage	Balance land allotted on 02.01.2024 and taken over. NIT has been finalized, however as per the new guidelines, AA & ES of the scheme to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited
28.	Jauna Pur-II			
29.	Dera Mandi , Bhati			
30.	Fatehpur Beri & Asola			
31.	Salapur Majra	1.38	Estimate stage	Draft NIT under approval. Further as per the latest guidelines, AA & ES of the these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
32.	Bajitpur Thakran	2.2		

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33.	Palla (Sungarpur)	0.44	Estimate stage	Possession of Land taken on 10.08.2023. Estimate for DSTP prepared and under approval. Further as per the latest guidelines, AA & ES for this estimate is to be approved by UD deptt./ EFC/ GoM as per the cost.
34.	Tajpur	1.1		
35.	Rangpuri	5	Estimate stage	DJB has made a payment on 29.08.2024 towards land cost for c/o DSTP amounting to Rs. 21,90,99,342/- to DDA. However, instead of handing over the land to DJB, additional demand for land amounting to Rs.8,84,62,250/- has been received from DDA. For which DJB is in process of releasing the payment to DDA.
36.	Chattarpur Extension	0.38	Estimate stage	1525.25 sqm land has been allotted on 05.03.2024 out of 4 Bigha 4 Biswa. Payment amounting to Rs. 384.24 lac was deposited to DDA vide EE(C)Dr.-VI letter dated 17.05.2024. Possession of land is yet to be handed over by DDA.
37.	Maidan Garhi (Rajpur Khurd)	0.95	Land issue	Land yet to be allotted
38.	Nayabans	4.4		
39.	Tajpur Khurd	7.92	Estimate stage	Land handed over on 21.06.2024. Scheme taken up accordingly. Estimates is being prepared.
40.	Tikri Kalan	1.32	Estimate stage	Land handed over on 01.07.2024. Scheme taken up accordingly. Estimates is being prepared.

